

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:56
ANSWERED ON:01.03.2007
PRIVATE PLAYERS TO OPERATE PASSENGER TRAINS
Vijay Krishna Shri

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are considering any plans to permit the operation of passenger trains by the private sector and also to permit construction and owning of locomotives, coaches and tracks by the private players in the country;
- (b) if so, whether the Railways are studying investment models for train operations in other countries and has decided to adopt the operations system of Sweden; and
- (c) if so, by what time final decision in this regard is likely to be taken?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI LALU PRASAD)

(a) to (c) : A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 56 BY SHRI VIJOY KRISHNA TO BE ANSWERED IN LOK SABHA ON 01.03.2007 REGARDING PRIVATE PLAYERS TO OPERATE PASSENGER TRAINS

(a): There is no plan to permit transportation /running of passenger trains by the private sector. However, some commercial activities concerning passenger trains can be permitted to be undertaken by the private sector. There is no plan to allow ownership of locomotives and tracks as of now, by the private sector for passenger train operations on the Indian Railway network. However, tourist passenger coaches can be jointly owned. It has been decided to explore the feasibility of setting up manufacturing units for locomotives and coaches in a Joint Venture involving private sector.

(b): No, Sir.

(c): Does not arise.